

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO. 35 OF 2019

In the matter of:

Bank of Baroda

Appellant

Vs

Aban Offshore Ltd

Respondent

Mr. Brijesh Kumar Tamber, Advocate for appellant.

**Ms Haripriya Padmanabhan, Ms Pooja Dhar, Ms Gaytri Verma, Advocates
for Respondent.**

ORDER

24.07.2019- Due to paucity of time the appeal could not be heard. Post the
appeal for hearing on **26th August, 2019** on the **top of the list**.

**(Justice Bansi Lal Bhat)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

bm/nn